



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfers and postings.

Government Order No: **1639** - LD (Estt) of 2017.
Dated : 20 - 04 - 2017.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Syed Yousuf, Legal Assistant presently posted in the Directorate of Food, Civil Supplies and Consumer Affairs, Kashmir is transferred and posted in the office of Commissioner, Commercial Taxes, Srinagar against available post;
2. Mr. Zahoor Abass, Legal Assistant presently posted in the Department of Food, Civil Supplies and Consumer Affairs is transferred and posted in the office of J&K Public Service Commission vice Mr. Shabir Ahmad Dar;
3. Mr. Rakesh Kumar Nargotra, Legal Assistant presently posted in the Directorate of Accounts and Treasuries, Jammu is transferred and posted in the office of Relief Commissioner (Migrants), Jammu vice Mr. Shakeel Ahmad;
4. Mr. Sourab Pangotra, Legal Assistant presently posted in the Directorate of Rural Development, Jammu is transferred and posted in the Department of Law, Justice and Parliamentary Affairs;
5. Mr. Zaheer Abass, Legal Assistant presently posted in the State Information Commission may be transferred and posted in the Directorate of School Education, Jammu;
6. Mr. Shakeel Ahmad, Legal Assistant presently posted in the office of Relief Commissioner (Migrants), Jammu is transferred and posted in the Directorate of Accounts and Treasuries, Jammu vice Mr. Rakesh Kumar Nargotra;

Yes

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